

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1326/94

Date of Order : 1.8.97

BETWEEN :

A.Nageswara Rao

.. Applicant.

AND

1. Director, Intelligence Bureau I.Crs.,
Ministry of Home Affairs, Central
Secretariat, North Block, New Delhi.
2. Joint Director, Subsidiary Intelligence
Bureau, Ministry of Home Affairs, Govt.
of India, 5-9-13, Tara Mandal Complex,
7th Floor, Saifabad, Hyderabad.
3. Secretary, Ministry of Home Affairs,
Govt. of India, Central Secretariat,
North Block, New Delhi.



.. Respondents.

Counsel for the Applicant

.. Mr.S.Rama Krishna P

Counsel for the Respondents

.. Mr.N.V.Raghava Redd

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER. (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X Oral order as per Hon'ble Shri B.S. Jai Parameshwar, M(J) X

None appeared for the applicant. Mr.N.V.Raghava Redd

learned standing counsel for the respondents present. Heard.

2

Restoration Pet.

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL: HYDERAABAD BENCH
AT HYDERABAD

M.A.NO. OF 1997

in

O.A.NO. 1326 of 1994

Between:

A.Nageswara Rao

... Applicant

and

Director, IB HQs.,
New Delhi and others

... Respondents

Restoration

~~SET ASIDE~~ PETITION

MISCELLANEOUS APPLICATION FILED
UNDER RULE 6(9) OF CAT (PROC.)
RULES, 1987

Filed on: 10.8.1997

RECEIVED COPY

N.R. Rao
22/8/97

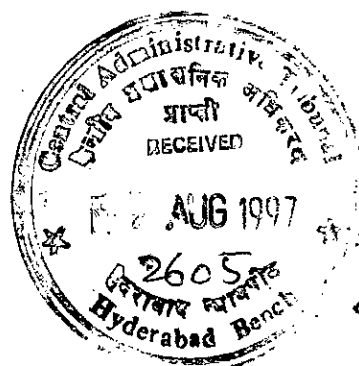
Admitted to:

Filed for: APPLICANT

Filed by:

Sanak Rama Krishna Rao,
B.A., L.L.B., P.G.D.C.R.S.
Advocate, 1-8-549/C,
Second Floor, Chikkadpally,
Hyderabad - 500 020.

COUNSEL FOR THE APPLICANT



May be filed
22/8/97